

a result thereof Kharif crops have been destroyed and Rabi crops have not been sown. There is an acute shortage of drinking water in the rural areas of that district. Due to drought, green fodder is not available for the cattle which are facing drinking water problem also. Population of 15 lakhs of our area have been affected by the severe drought and the people are facing many difficulties there. Panic has gripped the farmers in particular. To cope with the situation some concrete steps are required to be taken by both the Central Government and the State Government. Hence, Beed must be declared a scarcity stricken district and immediate relief must be provided to the people of that district. I request the hon. Minister of Agriculture to despatch immediately a Central team there and employment programmes be started at once. The compensation for their crops which have been damaged due to severe drought must be paid immediately to the farmers of that area.

13.00 hrs.

49 PAPERS LAID ON THE TABLE

Annual Report of and Review on the working of the Kudremukh Iron ore company Ltd. Bangalore, for the year 1990-

91

[English]

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV): I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Kudremukh Iron Ore Company Limited, Bangalore, for the Year 1990-91.
- (ii) Annual Report of the Kudremukh Iron Ore Company Limited, Bangalore, for the Year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See. No. LT-539/91]

350
Copy of the Corrigendum to the detailed Demands for Grants of the Ministry of Mines for 1991-92

THE MINISTER OF STATE IN THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): I beg to lay on the Table a copy of the Corrigendum to the Detailed Demands for Grants* of the Ministry of Mines for 1991-92. [Placed in Library. See. No. LT-540/91]

350
Detailed Demands for Grants of the Ministry of Science and Technology

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shrimati Margaret Alva, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Science and Technology for 1991-92. [Placed in Library. See. No. LT-541/91]

350
Notification under Essential Commodities Act, 1955

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): I beg

*The Demands for Grants of the Ministry of Mines for 1991-92 were laid on the Table on the 22nd August, 1991.